

24

HARYANA STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE, ROHTAK,

SCO-A- 6,7,8, FIRST FLOOR, SUNCITY COMMERCIAL COMPLEX, NEAR
VISHAL HOTEL, SECTOR-36, ROHTAK- 124001

E-Mail: hspcbroroh@gmail.com, Web: hspcb.gov.in

No. HSPCB/ROH/2023-24/651

Dated: 13.03.2024

To

The Registrar General,
National Green Tribunal,
New Delhi.

Subject: Report of joint committee in compliance of order dated 08.01.2024 in the matter of OA No. 03 of 2024 titled as PhoolwatiVersus Jai Parkash&Anr.

In this connection, please find enclosed herewith the report of joint committee in compliance of order dated 08.01.2024 in the matter of OA No. 03 of 2024 titled as Phoolwati Versus Jai Parkash&Anr.

Submitted for kind information and necessary action please.

- DA/1. Joint Committee Report
2. Photographs 23.02.2024

DINESH
KUMAR
Digitally signed
by DINESH
KUMAR
Date: 2024.03.13
15:22:28 +05'30'
Regional Officer
RohtakRegion

VISIT REPORT IN THE MATTER OF O.A. NO. 03/2024 TITLE AS PHOOLWATI VS JAIPRAKASH & ANR.

25

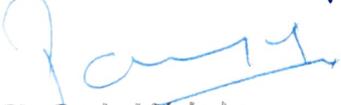
Date of Visit: 23/02/24

Reference of Visit: In the matter of O.A. NO. 03/2024 titled as Phoolwati VS Jai Prakash & Anr.

Observations:

1. During visit, it has been found that there are 03 nos. of tube-wells installed in the farm of Sh. Jai Prakash s/o Chander Bhan. Out of 03 nos. of tube-wells, 01 no. of tube-well found defunct and 01 no. of tube-well is being used for agriculture purpose. Remaining 01 no. of tube-well is being used for the supply of water to village Dattour through direct pipeline. During the visit, Mr. Gaurav S/o Sh. Jai Prakash has submitted a copy of resolution passed by the Panchayat of village Dattour of district Rohtak alongwith an affidavit (**copy attached**).
2. During visit, it has been found that there is an RO plant established in one room of size 10'X10'. At the time of visit the RO plant is found non-operational (**Photographs attached**). As submitted by the Mr. Gaurav S/o Sh. Jai Prakash, the RO plant is non-operational since long time due to illness of his father. He has further informed that the water of RO plant was being supplied free of cost only in marriages functions or cremations gathering of village by the small tanks.
3. The nearby minor (Canal) found with no water and there is no illegal outlet/ pipe found for suction of minor water.


Sh. Dalvir Rana
Representative of Deputy Commissioner, Rohtak


Sh. Pankaj Mahala
Representative of HWRA


Sh. Sachin Kumar
AEE, HSPCB, Rohtak Region

॥ जय लक्ष्मी सीताराम ॥

पूजा, सरपंच



M : 7015471492, 9306675752

ग्राम पंचायत, दत्तौड़

जिला रोहतक

क्रमांक: ०१/२

दिनांक: ०१-१२-२०२०

सेवा में,

श्रीमान् एल. डी. साहू,
जन सहाय विभाग, सांपल

श्रीमान् जी,

निवेदन यह है कि श्री सरपंच ग्राम पंचायत दत्तौड़
 ल. सापलां जिला रोहतक की डू और मेरे गाँव में पीने के पानी
 की कमी की वजह से इस समस्या के समाधान हेतु ग्राम पंचायत
 व ग्राम वलियों की सलाह बुलाई जिसमें निर्णय लिया गया कि
 जयप्रकाश सुपुत्र श्री चन्द्रमान के खेत में जो कि नहर के साथ
 लगता है उस ट्यूबवेल का पानी पीने लायक है उस पानी की
 सहायता नगाँव में पीने के लिए दिया जाए जिस पर जयप्रकाश
 का कोई नियंत्रण नहीं होगा उस ट्यूबवेल के पानी पर पूर्ण रूप से
 पंचायत के अधिकार होंगे और पंचायत इस पानी को
 No. Profit, No. Loss पर ग्राम वलियों को मुहैया करा जाएगा।
 इस पानी का कोई बाधा (नाम कमान) हेतु प्रयोग में नहीं आना
 जायगा इस पर उपरोक्त श्री जयप्रकाश सुपुत्र श्री चन्द्रमान की
 सहमति है और इसका जयप्रकाश ने पंचायत को अपनी आपराधिक अतिक्रमण
 है और दिनांक ०१-१२-२०२० तक पंचायत का ट्यूबवेल पर पूरा अधिकार
 रहेगा।

रामेश

9306675752

Chand Parikh

9582055550

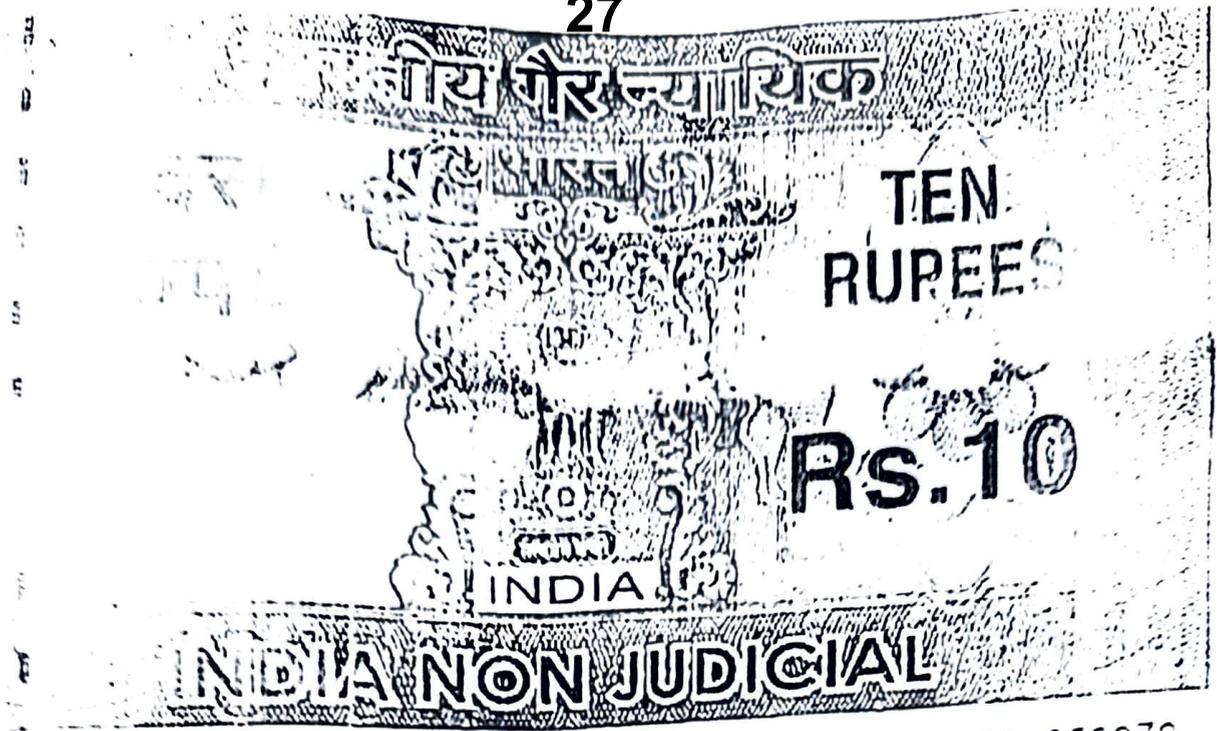
M/Kanika

Satyannarayana

9812529919

२००४
सरपंच,
ग्राम पंचायत
दत्तौड़ जिला रोहतक

7015632070



53AA 952232

शपथ पत्र

मैं जय प्रकाश आधर न. 5998 7940 2939 पुत्र श्री चन्द्र मान निवासी
गाँव दतौड तहसील सांपला जिला रोहतक हरियाणा का स्थाई निवासी
हूँ और अपने हल्फ से ब्यान करता हूँ कि:-

1. यह कि मैं मैरा परिवार उपरोक्त पते का स्थाई निवासी है ।
2. यह कि मेरे नाम से गाँव दतौड जिला रोहतक मे मेरे खेत मे एक
ट्यूबवेल है जो कि गाँव कि स्पलाई के लिये था जो कि
दिनांक:-01.12.2023 से 01.12.2028 तक मैं पंचायत के नाम दान
कर रहा हूँ जिसमे मुझे व मेरे परिवार को कोई आपत्ती एत्तराज
नही है

3. यह कि मेरे उपरोक्त ब्यान पुर्णतय सत्य है मैंने कोई बात छुपाई नही है ।

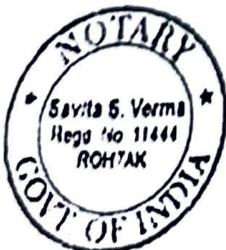
तसदीक:-

मैंने जो ऊपर की बातें हैं उपरोक्त ब्यान मेरे ज्ञान व विष्वास के आधार पर सत्य हैं
और मैंने कोई बात छुपाई नही है ।

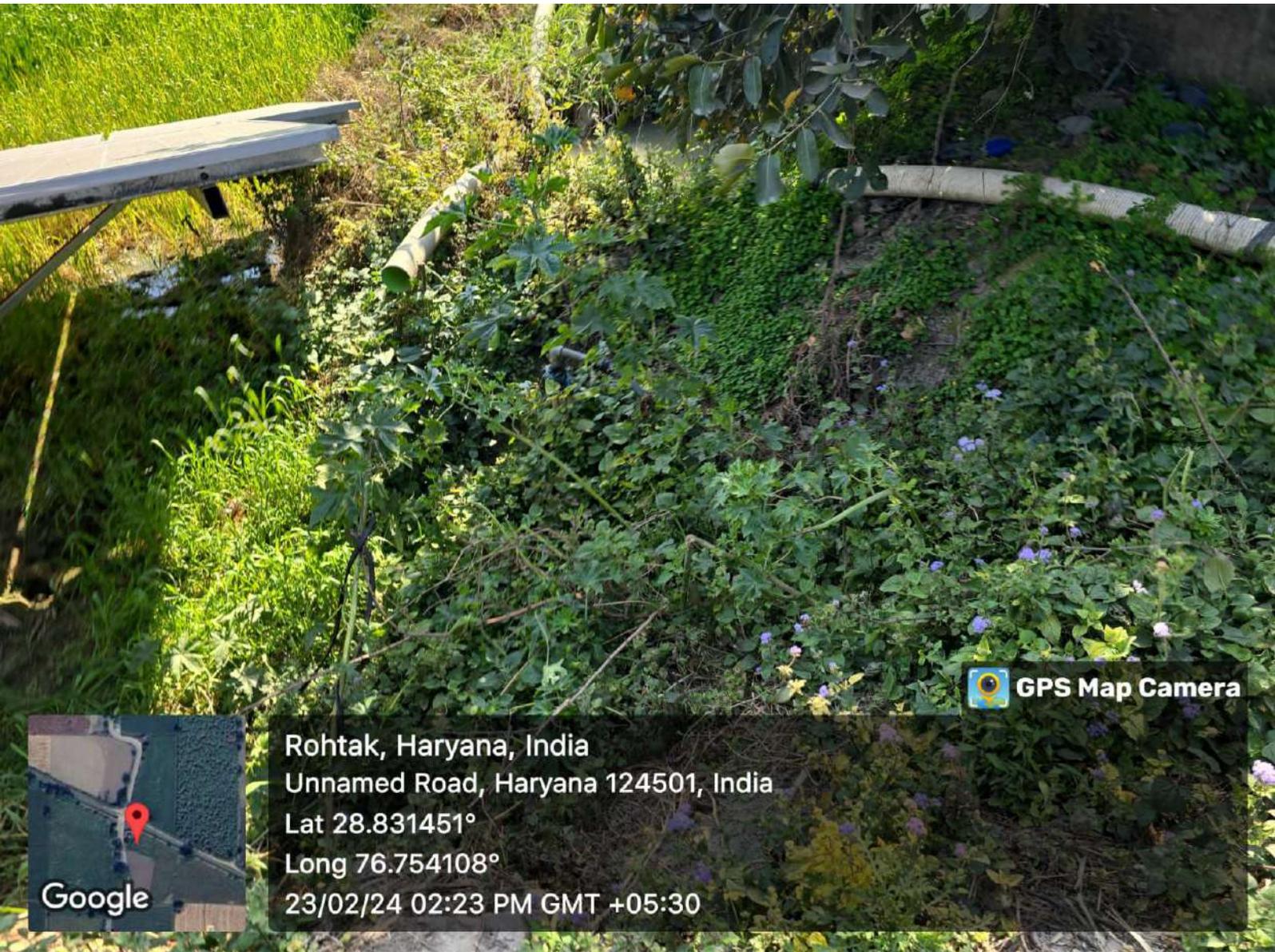
दिनांक:- 05/12/2023

शपथकर्ता -

जयप्रकाश



ATTESTED
SAVITA S. VERMA
ADVOCATE
NOTARY PUBLIC
ROHTAK



 **GPS Map Camera**

Rohtak, Haryana, India
Unnamed Road, Haryana 124501, India
Lat 28.831451°
Long 76.754108°
23/02/24 02:23 PM GMT +05:30

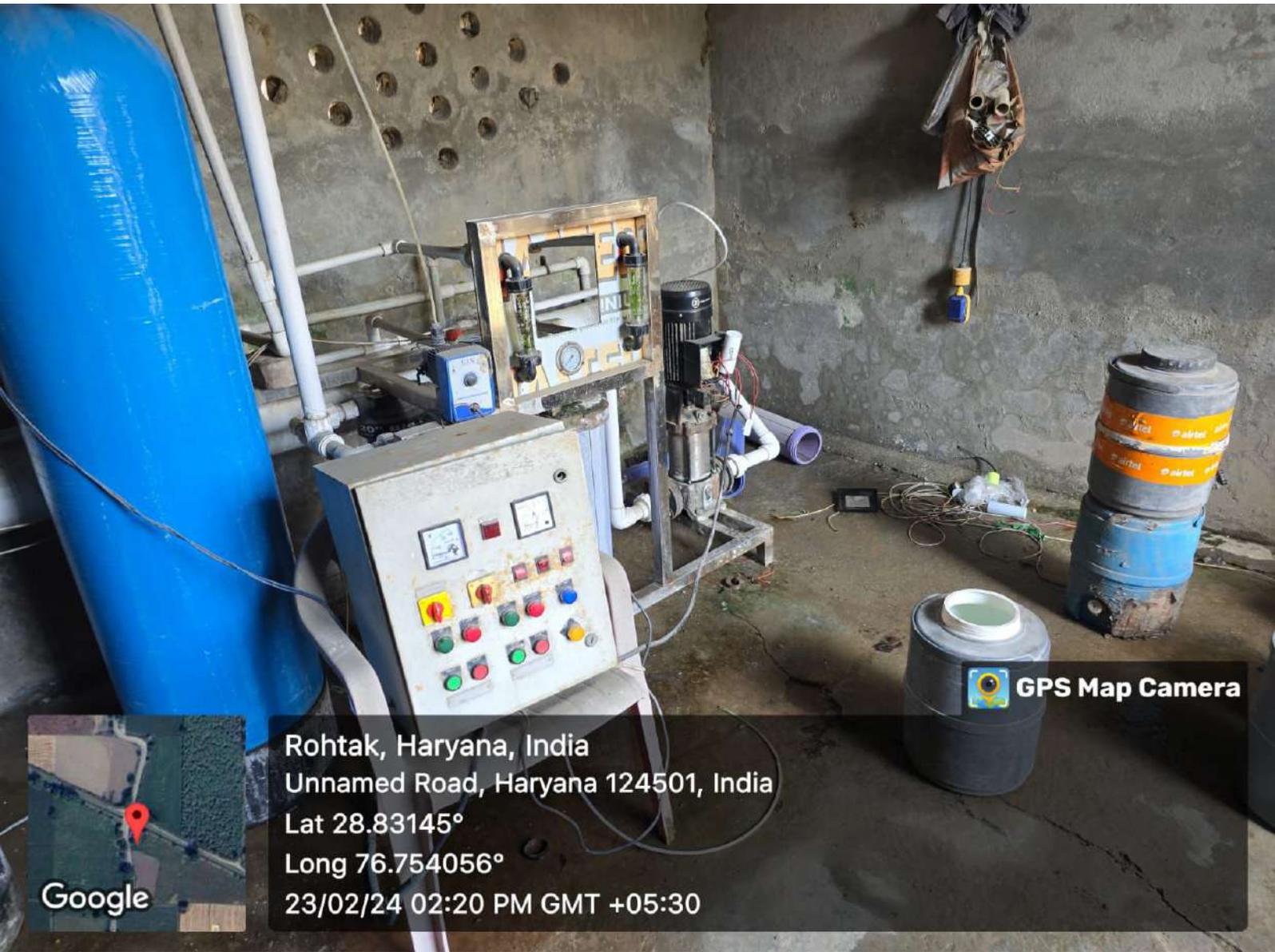




 **GPS Map Camera**

Rohtak, Haryana, India
Unnamed Road, Haryana 124501, India
Lat 28.831476°
Long 76.754049°
23/02/24 02:22 PM GMT +05:30

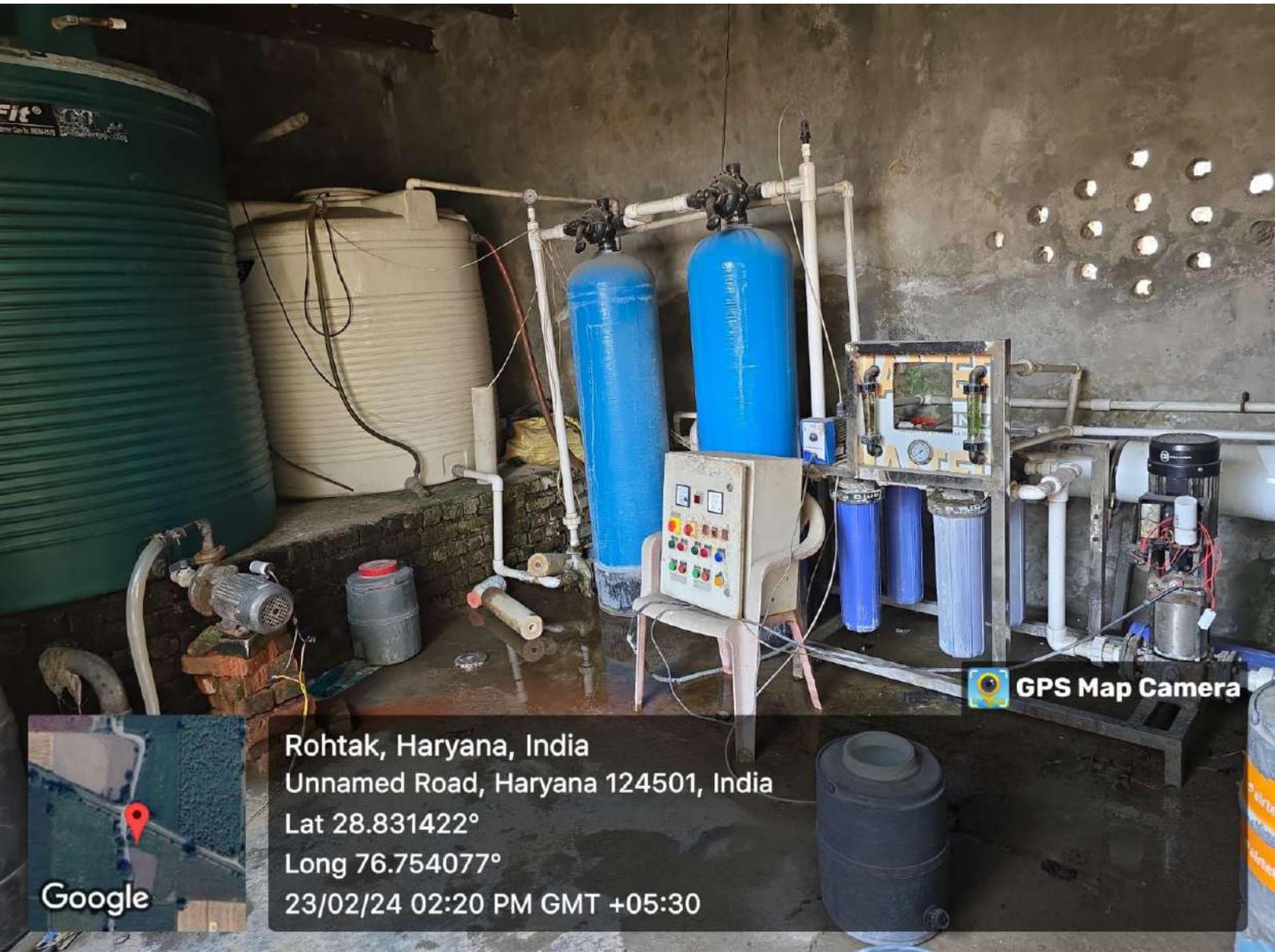




 GPS Map Camera

Rohtak, Haryana, India
Unnamed Road, Haryana 124501, India
Lat 28.83145°
Long 76.754056°
23/02/24 02:20 PM GMT +05:30



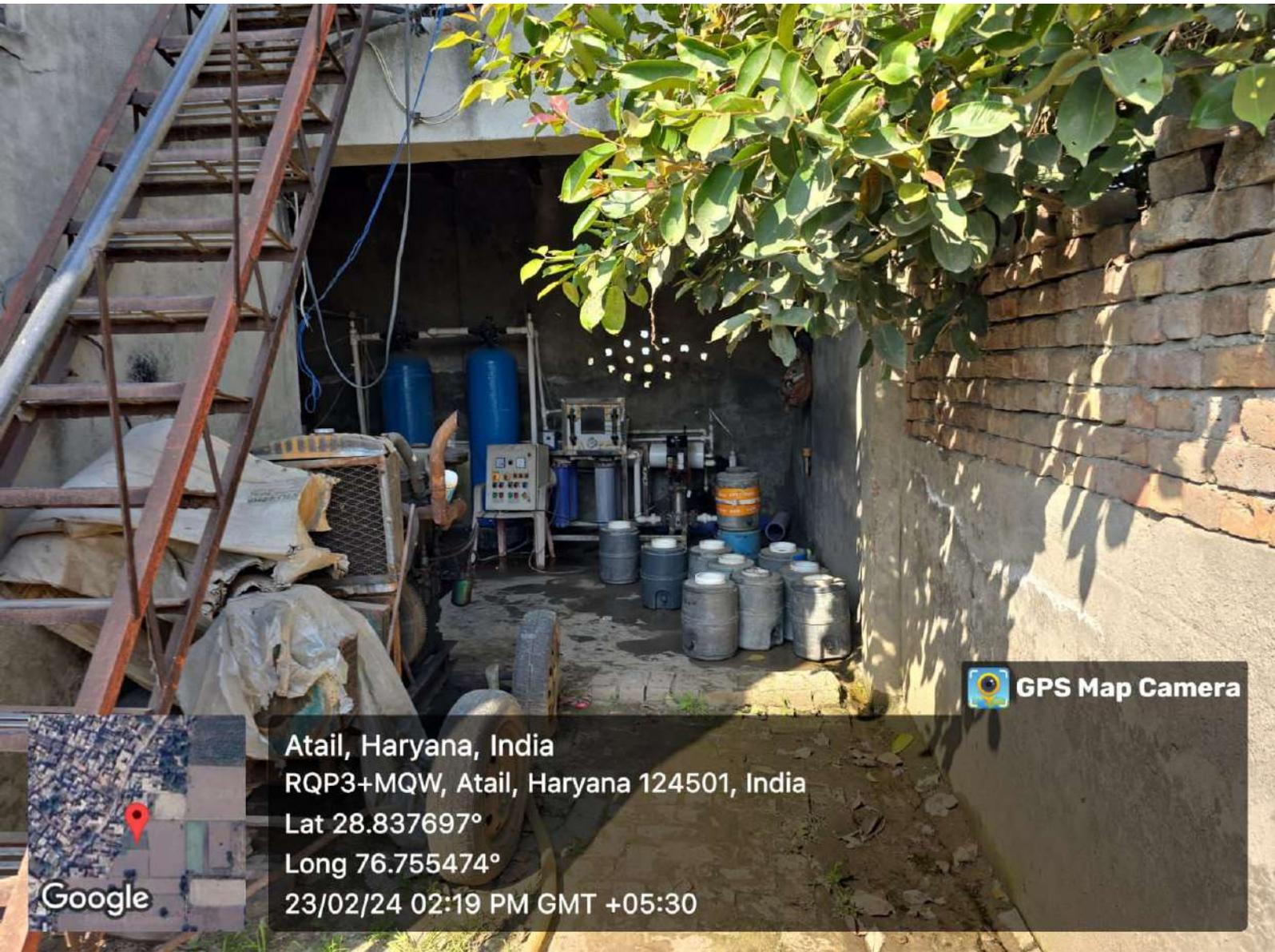


GPS Map Camera



Rohtak, Haryana, India
Unnamed Road, Haryana 124501, India
Lat 28.831422°
Long 76.754077°
23/02/24 02:20 PM GMT +05:30

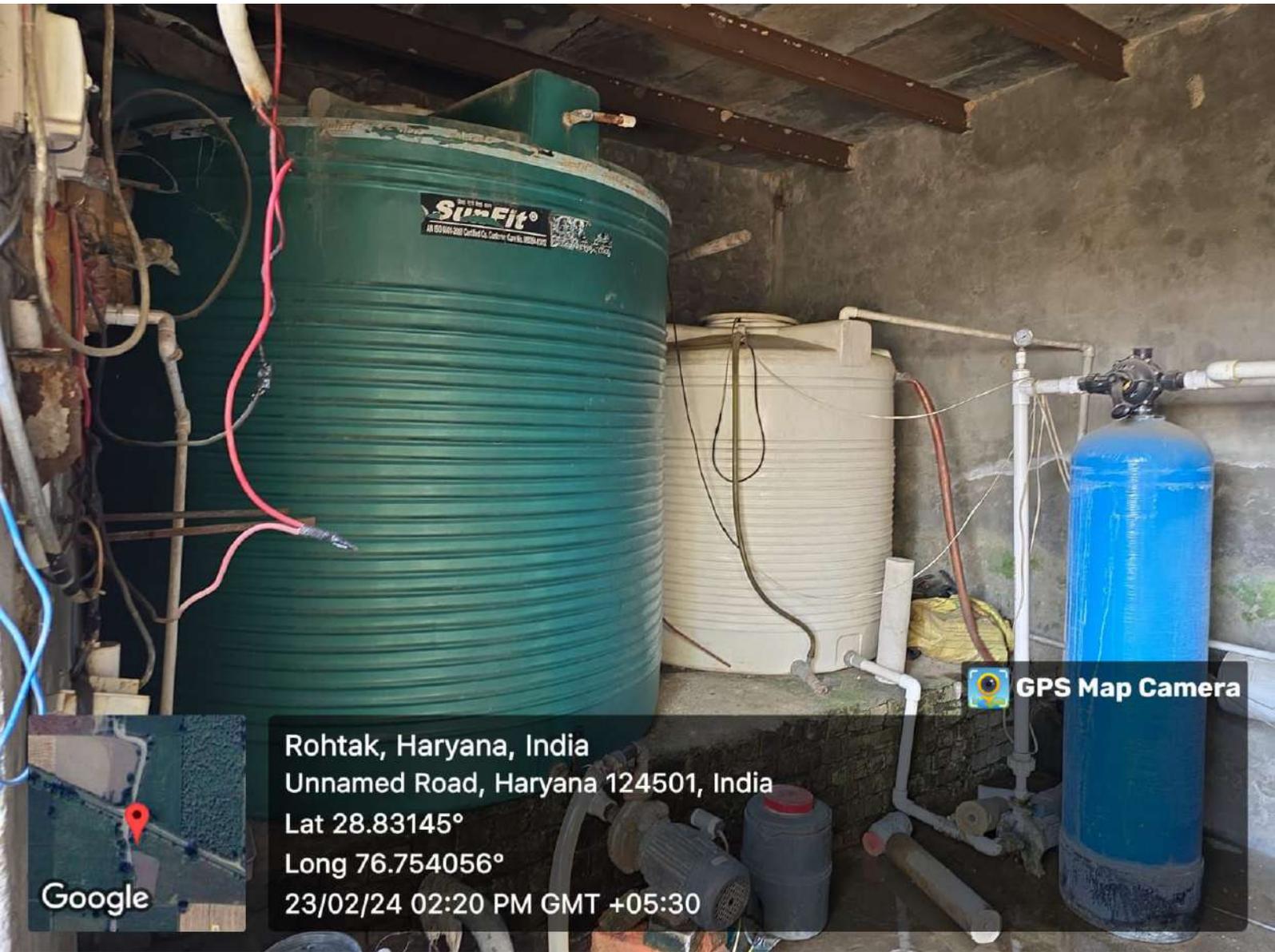
Google



 **GPS Map Camera**

Atil, Haryana, India
RQP3+MQW, Atil, Haryana 124501, India
Lat 28.837697°
Long 76.755474°
23/02/24 02:19 PM GMT +05:30





 GPS Map Camera

Rohtak, Haryana, India
Unnamed Road, Haryana 124501, India
Lat 28.83145°
Long 76.754056°
23/02/24 02:20 PM GMT +05:30



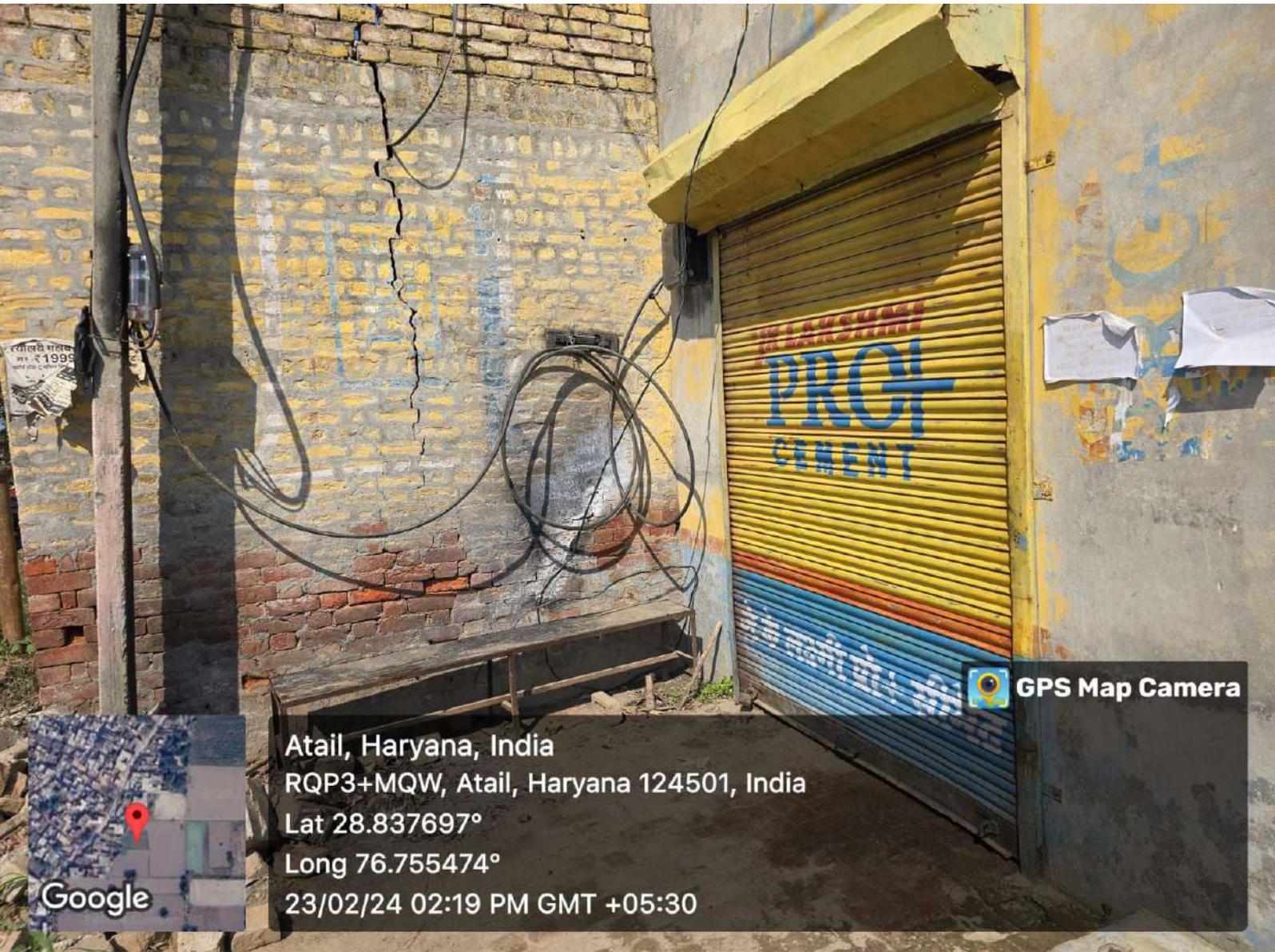


 **GPS Map Camera**

Atil, Haryana, India
RQP3+MQW, Atil, Haryana 124501, India
Lat 28.837697°
Long 76.755474°
23/02/24 02:19 PM GMT +05:30



Google



 **GPS Map Camera**

Atil, Haryana, India
RQP3+MQW, Atil, Haryana 124501, India
Lat 28.837697°
Long 76.755474°
23/02/24 02:19 PM GMT +05:30



Google